## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/84/2016

NAME OF THE PETITIONER(S)

: K. B. Vijay

NAME OF THE RESPONDENT(S)

: Exertion Technology Private Limited & 6 others

UNDER SECTION

: 111, 397/398 & 403

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

Vijaya Bashantu. S

Proposed Respondent \$

(R8)

SUMIT ACMARWAL FOR KSR& CO-Company Sacrelaries LLP

For RI, RS, Ry&RS

Swit

Inthiaz Ahmed . V.K

For Petitioner

Imthiciz

## **ORDER**

Shri V K Imthiaz Ahmed, representing counsel for petitioner present. Shri Sumit Agarwal, PCS representing R1, R3 to R5 and Shri S Vijaya Prashanth, counsel for proposed R8 are present. Counsel for R6 & R7 called but absent. No representation. Counsel for petitioner filed an affidavit showing proof of paper publication regarding notice to R2 for his appearance today. R2 called absent. No representation. Service against R2 is held sufficient. In the circumstances R2 is proceeded ex parte. Counsel for R8 prayed time for filing reply. Time extended at request. Counsel for petitioner is directed to inform counsel for R6 & R7 for his appearance on the next date of hearing. Put up on <u>05.07.2017 at</u> <u>10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)